

THE GAUHATI HIGH COURT AT GUWAHATI
(High court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

Dated, Guwahati, the 3 March, 2020

No. HC.V-77/2011(pt)/187 /Estt. ### On his release from the establishment of the District & Sessions Judge, Golaghat vide Order No. DJ(G)1685-88/2020 dtd. 27.2.2020, services of Sri Apurba Kalita, Protocol Officer, is placed at the disposal of the Principal Seat of the Gauhati High Court, Guwahati, until further order(s).

Sri Kalita shall draw his pay and allowances from the establishment of the District & Sessions Judge, Golaghat and his seniority shall also be maintained in that establishment.

By order,

sd/-

REGISTRAR GENERAL

Memo No. HC.V-77/2011(pt)/187A /Estt. #

Dated 3.3.2020

Copy for information to :-

1. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judge, Golaghat.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Dy. Registrar _____, Gauhati High Court, Guwahati
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
9. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The F&AO, Gauhati High Court, Guwahati.
11. The AOJ _____, Gauhati High Court, Guwahati.
12. The Court Officer No. I & II, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
15. Person concerned.
16. The Order file.

REGISTRAR GENERAL

27/3/2020